## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU (Through Virtual Mode)

CRR No. 59/2013

Sudesh Singh

.....Petitioner(s)

Through :- Mrs. Garima Gupta, Advocate.

v/s

State and others

...Respondent(s)

Through :- Mr. Jagpaal Singh, Advocate.

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

AMMU & KASHMIR

## <u>ORDER</u>

Adjourned at the request of learned counsel for the petitioner.

List on 17.07.2020.

(Puneet Gupta) Judge

Jammu 16.06.2020 Tarun